

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. E/1812/2006 – SM[BR]

Date 07/01/2009

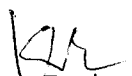
Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S JADE KNITS
12/1 MILE STONE, MATHURA ROAD, FARIDABAD
M/S JADE KNITS

Appellant
Vs
Respondent

C.C.E. DELHI IV

I am directed to transmit herewith a certified copy of **Final order No. 8 / 2009 - SM[BR]** dated 1.1.2009
passed by the Tribunal under Section 35-C(1) of Central Excises Act, 1944


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C.E. DELHI IV

NEW CGO COMPLEX, NH-IV, FARIDABAD, HARYANA 121001.

2. Adv. / Consult

NONE;-----

3 S.D.R

4 ~~J.C.D.R.~~

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Puniabi Bagh, New Delhi - 110026

12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad-1

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Assistant Registrar
(SM Appeal Branch)

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
COURT NO.II

E/Appeal No.1812/2006 -SM(Br)

(Arising out of order in appeal No.18/CE/Apl/DLH/IV/06 dated
22.2.2006 passed by the Commissioner of Central Excise (Appeals),
Delhi)

M/s Jade Knits

Appellant
(Rep. by none)

Vs

CCE, Delhi

Respondent
(Rep. by Shri Sansar Chand, DR)

Coram: Hon'ble Mr.D.N. Panda, Judicial Member

Date of Hearing: 1.1.09

Final Order No. *08*

/200~~8~~⁹-~~SM~~(BR)

Per D.N. Panda:

On 16.4.2008, there was an order by the Bench that in case of non-appearance on the next date, the appeal may be dismissed. With such order, the matter was listed thereafter on 6.6.08, 15.7.08 and 3.10.08. But there is no response from the appellant. In view of no response ^{today} it appears that the appellant is not interested to pursue the appeal. Accordingly, the appeal is dismissed.

(Order dictated and pronounced in the open Court).

(D.N. Panda)
Judicial Member

MPS*